Ordinance 17(XVII)

MODERATION COMMITTEE

1. There shall be a Moderation Committee for each course in a Department of Studies to moderate the Question Papers of examinations of the University (except for the secondary School Certificate Examination and the Senior Secondary School Certificate Examination).

2. The Moderation Committee shall consist of the following members, namely:

(1) The Head, Department of Studies -(Chairman); and

(2) Two persons having expert knowledge of the subject, appointed by the Board of Studies. However, the Board of Studies may increase the number of experts up to four, provided there is a requirement of the course.

Provided further that one of the Moderators is not engaged in teaching in the University.

3. Two members shall constitute the quorum for a meeting of the Committee.